

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: Adalat.AI Platform – Exemption to the certain Judicial officers and nomination of Judicial Officers in place of Exempted officers as Master Trainers to undergo two (02) days training programme on the **Adalat.AI Platform, scheduled to be held on 05.09.2026 & 06.09.2026** at Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District – Orders issued- Regarding

READ: 1. Letter Roc.No.2331/2024-CPS, dated 28.07.2026 of the Registrar (IT-cum-CPC) High Court of Andhra Pradesh.
2. Letter Roc.No.289/APJA/2026, dated 04.08.2026 from the FAC Director, A.P. Judicial Academy, Kaza, Mangalagiri, Guntur District,
3.High Court Roc.No.711/2026-B.Spl. dated.14.08.2026

ORDER ROC.NO.711/2026-B.SPL. DATED:03.09.2026

Having considered the request of the Judicial Officers the High Court made the following revised orders:

The officers mentioned in column no.2 of the table below are Exempted from participating in two (02) days training programme on the Adalat AI Platform on 05.09.2026 & 06.09.2026 at Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District.

Further the officers mentioned in column no.3 of the table below are nominated to participating in two (02) days training programme on the Adalat AI Platform, which is scheduled to be held on 05.09.2026 & 06.09.2026 at Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District.

SI. NO.	NAME OF THE EXEMPTED OFFICERS AND DESIGNATION	NAME OF THE OFFICERS NOMINATED IN PLACE OF EXEMPTED OFFICERS
1	2	3
1.	Smt Areefa Shaik, Civil Judge (Senior Division), Punganur, Chittoor District.	Sri K.Kishna Vamsi, Civil Judge (Junior Division), Punganur, Chittoor District
2.	Smt V.Divya Civil Judge (Junior Division), Nandikotkur, Kurnool	Smt M.Sarojanamma, Civil Judge (Junior Division), Kurnool
3.	Sri Palamangalam Vindoh, Principal Civil Judge (Junior Division), Dhone, Kurnool District	Smt T.Jyothsna Devi, Civil Judge (Junior Division), Kurnool.
4.	Smt K.S.R.Tejaswi, Special Judicial First Class Magistrate, Visakhapatnam.	Smt K.Sruta Vinda VII Additional Civil Judge (Junior Division), Visakhapatnam

5.	Smt G.C.Asifa Sulthana, Additional Civil Judge (Senior Division), kadapa	Ms.Asha Priya, Judicial First Class Magistrate, Special Mobile Court, Kadapa.
6.	Sri J.Kishore Kumar, Principal Civil Judge (Junior Division), Markapur, Prakasam District	Smt P.Lalitha, II Additional District Judge, Prakasam at Ongole
7.	Ms.V.Navyashri, III Additional Civil Judge (Junior Division), Prakasam at Ongole	Ms.K.Nikhitha, Civil Judge (Junior Division), Darsi, Prakasam District

The concerned Units Heads are requested to make necessary incharge arrangements to the above nominated Judicial Officers and inform the same to the High Court.

REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,
Chittoor, Kurnool, Kadapa, Visakhapatnam, Prakasam at Ongole.
5. The I Additional District Judges,
Chittoor, Kurnool, Kadapa, Visakhapatnam, Prakasam at Ongole.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Additional Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
8. The District Treasury Officers,
Chittoor, Kurnool, Visakhapatnam, Kadapa, Prakasam at Ongole,
(with a request to inform the same to concerned Sub Treasury Officers)